

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 71
TO BE ANSWERED ON 03.02.2020**

Mid Day Meal Scheme

71. DR. KALANIDHI VEERASWAMY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the features of the Mid Day Meal Scheme along with the details of the funds sanctioned, allocated and utilised under this scheme during the last three years and the current year across the country including Tamil Nadu;
- (b) the details of the norms fixed by the Government under this scheme;
- (c) whether the cases of wastage of food being provided under this scheme have come to the notice of the Government across the country;
- (d) if so, the details thereof, State-wise along with the action taken by the Government in this regard;
- (e) whether the Government is planning to expand the menu being provided under this scheme at present across the country; and
- (f) if so, the details thereof and the reasons therefor along with the time by which it is likely to be expanded?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a): Mid-Day Meal Scheme (MDMS) is an on-going Centrally-Sponsored Scheme which covers all school children studying in Classes I-VIII of Government, Government-Aided schools, Special Training Centres including Madaras and Maqtabs supported under Samagra Shiksha (SS). The objectives of the Scheme are

to address two of the pressing problems for majority of children in India, viz. hunger and education by:

- i. Improving the nutritional status of children covered under the scheme.
- ii. Encouraging poor children, belonging to disadvantaged sections, to attend school more regularly and help them concentrate on classroom activities.
- iii. Providing nutritional support to children of elementary stage in drought-affected areas during summer vacation.

The details of the funds sanctioned/ allocated and utilised under the Scheme, during the last three years and the current year across the country including Tamil Nadu are given at Annexure-I.

(b): The norms fixed by the Government under this Scheme are given at Annexure-II.

(c) & (d): No, Sir. No cases of wastage of food being provided under the Scheme have been reported by States and UTs across the country.

(e)& (f): No, Sir. Government is not considering to expand the menu being provided under the Scheme at present across the country. It is also stated that the MDMS is implemented in partnership with States and Union Territories Administrations. The overall responsibility for providing cooked and nutritious mid-day meal to the eligible children lies with the States and UTs in accordance with the Guidelines laid down by the Central Government. The States and UTs fix their menu as per their local needs, in order to meet the prescribed nutritional content.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 71 for 03.02.2020 raised by Dr. Kalanidhi Veeraswamy regarding Mid-Day Meal scheme.

The details of funds allocated/released and funds utilized during the last three years and current year during mid-day meal scheme.

(Rs. in Lakh)

S. No.	States/UTs	Central Assistance Allocated/ Released	Funds Utilized*	Central Assistance Allocated/ Released	Funds Utilized *	Central Assistance Allocated/ Released	Funds Utilized*	Central Assistance Allocated/Released (As on 23.01.2020)
		2016-17		2017-18		2018-19		2019-20
1	Andhra Pradesh	24402.16	31090.81	25713.85	25038.98	25748.17	24891.49	25139.68
2	Arunachal Pradesh	3355.92	3238.96	2551.75	2584.38	2506.03	2585.01	1403.47
3	Assam	54846.72	52811.14	52903.47	52453.43	51982.21	53532.38	32386.64
4	Bihar	114257.02	102997.04	97871.58	116749.66	112448.94	110854.76	109313.34
5	Chhattisgarh	29196.57	27203.37	27683.33	26410.68	32085.98	28308.86	25489.23
6	Goa	1230.38	1219.59	1230.93	1241.95	1309.07	1252.43	1276.05
7	Gujarat	40756.01	32466.67	40429.86	38955.79	42351.63	35897.83	39287.11
8	Haryana	11539.51	12155.75	9953.83	12177.85	13218.95	11221.87	10889.91
9	Himachal Pradesh	8028.63	8520.49	8684.1	7965.82	8021.30	8018.81	7556.73
10	Jammu & Kashmir	11393.26	7796.13	6328.69	8478.64	10665.80	8598.72	2666.45
11	Jharkhand	38196.77	31759.84	30332.59	30288.74	33242.99	29287.08	32310.90
12	Karnataka	43937.98	47203.93	44788.57	43548.88	40707.67	43358.74	52023.55
13	Kerala	17781.46	19377.77	32978.36	18973.8	19856.63	19477.55	11278.63
14	Madhya Pradesh	65741.79	70507.81	58098.87	52691.33	56191.95	56434.57	50407.62
15	Maharashtra	70686.68	80581.67	80310.7	81652.05	98185.46	82533.91	99468.82
16	Manipur	2691.66	2507.42	2479.76	2200.51	2050.81	2151.03	1210.51
17	Meghalaya	6239.53	6609.54	6486.73	6755.05	7734.39	7119.85	7530.73
18	Mizoram	2017.24	2350.84	2018.32	1896.24	1889.23	1862.79	1809.79
19	Nagaland	2423.56	2123.99	1776.42	2101.13	2861.95	2208.58	2279.38
20	Orissa	43841.08	42267.63	41927.41	39697.56	39556.93	38228.53	40358.68
21	Punjab	13773.43	14993.31	14330.59	14301.69	15249.99	14605.25	13113.44
22	Rajasthan	45451.46	40441.13	41107.05	41853.18	42043.30	42136.34	47252.76
23	Sikkim	899.13	947.44	881.12	866.74	881.15	865.16	817.45
24	Tamil Nadu	42846.05	43470.38	42506.34	42238.42	42054.58	41859.94	42572.70
25	Telangana	18085.87	16991.58	15494.76	15899.6	15757.34	16833.58	17395.36
26	Tripura	5279.73	5149.27	5119.04	5164.16	5339.03	4998.50	5039.65
27	Uttarakhand	8483.19	9886.40	9714.2	9652.28	9478.27	9290.60	9164.87
28	Uttar Pradesh	101736.19	103450.12	100475.08	99654.16	112771.60	110736.90	118201.96
29	West Bengal	106921.55	99324.60	97146.3	97729.7	91710.01	101761.25	106401.14
30	A&N Islands	415.17	385.89	388.65	373.82	584.78	376.49	235.69

31	Chandigarh	819.3	644.19	669.35	655.1	1062.83	652.73	884.26
32	D&N Haveli	638.51	627.65	538.44	528.21	933.22	562.83	572.89
33	Daman & Diu	284.48	167.54	332.16	262.55	304.07	284.31	258.31
34	Delhi	9075.93	8408.28	5294.99	6059.56	9808.38	9470.37	10319.99
35	Lakshadweep	127.60	99.24	118.41	89.96	124.63	97.86	59.36
36	Puducherry	459.94	374.08	402.48	384.13	515.51	394.63	290.01
TOTAL (In Lakhs)		947861	930151	909068	907576	951235	922752	926667
TOTAL (In Crore)		9478.61	9301.51	9090.68	9075.76	9512.35	9227.52	9266.67

*Funds utilized include unspent balance from previous financial year. Hence, in some States/UTs, the expenditure may be more than the Central Assistance released in that Financial Year.

Annexure –II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 71 for 03.02.2020 raised by Dr. Kalanidhi Veeraswamy regarding Mid-Day Meal scheme.

Nutrition and food norms - Per child per day

S. No.	Items	Primary	Upper Primary
A) Nutritional Norms as per National Food Security Act (NFSA), 2013			
1	Calorie	450	700
2	Protein	12 gms	20 gms
B) Food Norms			
1	Food grains	100 gms	150 gms
2	Pulses	20 gms	30 gms
3	Vegetables	50 gms	75 gms
4	Oil & fat	5 gms	7.5 gms
5	Salt & condiments	As per need	As per need